

STATEMENT ON MAJOR RECOMMENDATIONS
CONTAINED IN THE REPORT OF THE ENERGY
SURVEY OF INDIA COMMITTEE

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramalah): On behalf of Shri Asoka Mehta I beg to lay on the Table a statement on major recommendations contained in the report of the Energy Survey of India Committee 1965 along with the details of action taken or proposed to be taken thereon. [Placed in Library. See No. LT-1445/67.]

RECOMMENDATIONS OF THE ENQUIRY
COMMITTEE ON SMALL NEWSPAPERS

The Minister of Information and Broadcasting (Shri K. K. Shah): I beg to lay on the Table a statement of thirty-four recommendations of the Enquiry Committee on Small Newspapers and Government's decisions thereon. [Placed in Library. See No. LT-1446/67.]

INDIAN TELEGRAPH (FOURTH AMENDMENT)
RULES

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): I beg to lay on the Table a copy of the Indian Telegraph (Fourth Amendment) Rules, 1967, published in Notification No. G.S.R. 1124 in Gazette of India dated the 29th July, 1967, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-1447/67].

ANNUAL ADMINISTRATION REPORT OF THE
DELHI DEVELOPMENT AUTHORITY FOR
1965-66

The Minister of Works, Housing and Supply (Shri Jaganath Rao): I beg to lay on the Table a copy of the Annual Administration Report of the Delhi Development Authority for the year 1965-66 under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-1448/67.]

EMPLOYEES' PROVIDENT FUNDS (FIFTH
AMENDMENT) SCHEME

The Minister of State in the Ministry of Labour, Employment and Rehabilita-

tion (Shri L. N. Mishra): I beg to lay on the Table a copy of the Employees' Provident Funds (Fifth Amendment) Scheme, 1967, published in Notification No. G.S.R. 1103 in Gazette of India dated the 22nd July, 1967, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library. See No. LT-1449/67.]

NOTIFICATION UNDER THE CUSTOMS ACT

The Minister of State in the Ministry of Finance (Shri K. C. Pant): I beg to lay on the Table a copy of Notification No. G.S.R. 1176 published in Gazette of India dated the 5th August, 1967, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-1455/67.]

श्री मधु लिमये : अध्यक्ष महोदय, आप व्यवस्था का प्रश्न नहीं नुर्गे ?

Mr. Speaker: Half a dozen items have been covered. I am not going back to cover them again.

श्री मधु लिमये : नेक्स्ट आइटम के पहले मैंने कहा है कि मेरा व्यवस्था का प्रश्न है । आप व्यवस्था का प्रश्न सुनिए । इस पर आप ने निर्णय भी नहीं दिया है ।

श्री रबी राय (पुरी) : वह देखिये मोरारजी देसाई चले जा रहे हैं ।

श्री मधु लिमये : इस सदन में कोई नियम या कानून चलेगा या नहीं ? अगर चलेगा तो मैं आपका निर्णय चाहता हूँ । जो आपको निर्णय देना है वह दीजिए उस से मुझको मतलब नहीं लेकिन मेरा व्यवस्था का प्रश्न सुन लीजिए ।

अध्यक्ष महोदय : कहिए, कहिए ।

श्री मधु लिमये : मेरा आपसे इतना ही निवेदन है और व्यवस्था का प्रश्न मेरा यह है कि क्या अध्यक्षीय निर्देश 115 को और उसके अन्दर जितनी प्रक्रिया चलती है इस